

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 239/2004 IN OA NO. 543/2003

This the 20th day of July, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

A.Chakarvorty, s/o Late Sh. B.N.Chakaravorty, r/o Flat No.4, Shubham Apartments, lot No.37, Nirwana Road, Patparganj, Delhi.

(By Advocate: Sh. D.S.Mahndru proxy for Sh. P.S.Goindi)

## Versus

- 1. Sh. V.K.Atrey,
  Director General
  Res & Development
  Dirctorate of Personnel (RD-Pers-7)
  B-Wing, Sena Bhawan, New Delhi.
- 2. Sh. A.K.Kapoor
  Director
  Research & Development Organization,
  Centre for Environment and Explosive Safety,
  Brig. S.K.Mazumdar Road,
  Delhi-110054.

## O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

Proxy counsel for applicant seeks permission to withdraw the CP for filing afresh. CP is dismissed as withdrawn. Paper books be returned.

KULDIP SINGH )
Member (J)

( V.K. MAJOTRA ) Vice Chairman (A)

'sd'